

NOTIFICATIONS UNDER EXPORT (QUALITY
CONTROL & INSPECTION) ACT, AND
AUDIT REPORTS ETC. OF CARDA-
MOM BOARD AND COIR
BOARD

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
RAM SEWAK) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—
 - (i) The Export of Inorganic Chemicals (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 2538 in Gazette of India dated the 28th July, 1970.
 - (ii) The Export of Coir Products, (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 2595 in Gazette of India dated the 29th July, 1970. [*Placed in Library. See No. LT—4003/70*]
- (2) (i) A copy of the Certified Accounts (Hindi and English versions) of the Cardamom Board, Ernakulam for the year 1968-69 and the Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965. [*Placed in Library. See No. LT—4004/70*]
- (ii) A statement showing reasons for delay in laying the above document. [*Placed in Library. See No. LT—4005/70*]
- (3) A copy of the Certified Accounts (Hindi and English versions) of the Coir Board, Ernakulam for the year 1968-69 and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [*Placed in Library. See No. LT—4006/70*]

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

SIXTY-SIXTH REPORT

SHRI SWELL (Autonomous Districts) :
I beg to present the Sixty-sixth Report of
the Committee on Private Members' Bills
and Resolutions.

12.39 hrs.

STATEMENT *RE* INVESTIGATIONS
INTO REPORTED AIRDROPPING OF
CHINESE LANGUAGE LEAFLETS AT
PLACES IN RAJASTHAN AND GUJARAT

THE MINISTER OF DEFENCE (SHRI
JAGJIWAN RAM) : Mr. Speaker,
Sir, In the course of the supplementaries
on the Calling Attention Notice in this
House on 31st July, 1970 regarding reported
intrusion of a Pakistani plane into Indian
territory over Jaisalmer, some Hon'ble
Members had made a reference to the air-
dropping of Chinese language leaflets in
certain parts of Rajasthan. The Minister
of State in the Ministry of Defence had
then stated that this matter was being in-
vestigated and that the House would be in-
formed in regard to the result of the in-
vestigation. Subsequently, notice of a
Short Notice Question was also received
regarding airdropping of Chinese pam-
phlets by Pakistani aircraft in certain areas
in Gujarat. Investigations made in this
matter have revealed that the pam-
phlets and leaflets were in the
Chinese language and are critical of
Mao Tse Tung and his policies. They could
not, therefore, have come from Pakistan.
It has also been established that they were
not dropped by any aircraft. In all pro-
bability, they came in meteorological bal-
loons and were intended for the mainland
of China but had drifted into India. Such
material has previously been found in other
parts of India.